

5-4-07

Hon. Mr. A K Singh, AM.
Hon. Mr. M. Karanah SM

learned counsel for applicant -
Shri Anil Verma holding brief
of Shri A. Nain seeks to withdraw
the OA with liberty to file fresh
OA. Shri S. Verma counsel
for respondent has no objection.

Accordingly, the OA 501/05
is dismissed as withdrawn.

liberty is however given
learned counsel for applicant -
to file fresh OA in case
he feels it necessary.


JM


AM

copy of order
dated 5-4-07.
Prepared
09-4-07